

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH  
ON THE DAY OF Thursday THE 21st Day Of November 2024  
COURT HALL NO 26 SITTING AT PRINCIPAL BENCH BENGALURU  
at 10:30AM  
BEFORE

THE HON'BLE JUSTICE HANCHATE SANJEEVKUMAR

(To get Daily Causelist through telegram, join High Court telegram channel by  
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

| Sl.No.                                     | Case No.  | Adv for<br>Pet/Appl/Comp.                      | Adv for Resp.   |
|--|---|--|---|
| <b>MATTERS PERTAIN TO KALABURAGI BENCH</b> |   |  |   |
| <b><u>ADMISSION</u></b>                    |   |  |   |
| 1  | RP 200062/2021 (, )   | B D HANGARKI<br>S B HANGARKI & K B<br>HANGARKI | V/O DATED 12.08.2024<br>SHIVANAND PATIL FOR<br>R1<br>(VK NOT FILED)<br>N.S.DESHPANDE AND<br>SANTOSH A FOR R2 TO<br>4<br>DEEPAK V BARAD FOR<br>R5                |
|  | <u>Connected With</u>   |  |   |
| 1.1  | RP 200026/2020 (, )<br><br>A/W IA 2/2020<br>FOR PRODUCTION<br>OF ADDL.<br>DOCUMENTS | N S DESHPANDE<br>AND SANTOSH A                 | SHIVANAND PATIL FOR<br>R1<br>V/O DATED 23.12.2020<br>B D HANGARKI AND S B<br>HANGARKI<br>FOR R2 (VK NOT<br>FILED)<br>DEEPAK V BARAD FOR<br>R3<br>(VK NOT FILED) |
| 1.2  | RP 200045/2021 (, )   | DEEPAK V BARAD<br>& SHIVAKUMAR KALLOOR         | V/O DATED 11.072024<br>SHIVANAND PATIL FOR<br>R1.<br>N.S.DESHPANDE AND<br>SANTOSH A FOR R2,R3<br>AND R4<br>R5- MALLIKARJUN -<br>SERVED                          |

**COURT HALL NO :2**

---END---